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Title: Introduction of the Constitution (Amendment) Bill, 2011 (Insertion of new Chapter VIA etc.).

MR. CHAIRMAN: Now, we take up Private Members' Business - Bills for introduction. Item No. 15 - Shri L. Rajagopal.

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI L. RAJAGOPAL : I introduce the Bill.

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